

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

42.

CA-635/2022 IN CP/53(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 17.01.2023

NAME OF THE PARTIES: Hsbc Securities And Capital Markets India  
Private Limited

SECTION: 55(3) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT.

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present.
2. Ld. Counsel for the Petitioner submits that CA-635/2022 was already disposed of on 06.12.2022. Today it is wrongly on Board.
3. Heard the Counsel on CP/53(MB)2021 and perused the records. **Reserved for orders.**

Sd/-  
PRABHAT KUMAR  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)